

2014
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 4752– R (JS)

Dated, Calcutta, 26th November, 2014

In terms of Notification No. 4270-R (JS) dated 25.11.2014, this is for information of all concerned that the following Officers of the West Bengal Judicial Service belonging to the cadre of Civil Judge (Senior Division)/CJM/ACJM, now posted as mentioned against each of their names in the following table, are eligible and coming under the zone of consideration in the process of selection for filling up the vacancies in Fast Track Courts, on promotion as Additional District & Sessions Judge.

Further information to all eligible candidates will follow in due course.

SL. NO.	NAME OF THE OFFICERS	PRESENT POSTING WITH DATE OF TAKING OVER CHARGE
1)	Shri Pradip Kumar Ray	CJM, Malda
2)	Shri Arabinda Pant	CJM, Car Nicobar, A & N Islands
3)	Smt. Ali Biswas (Sarkar)	CJM, Murshidabad
4)	Shri Fatik Chandra Mondal	ACJM, Mathabhanga, Cooch Behar.
5)	Shri Hidayatullah Bhutia	CJM, Bankura
6)	Shri Himadri Shankar Ghosh Hazra	CJ(SD), Darjeeling (Sadar)
7)	Smt. Manjushree Mondal	CJM, Paschim Medinipur
8)	Shri Arup Kumar Das	Competent Authority, Metro Railway, Kolkata on deputation
9)	Molla Asgar Ali	Judge, 1 st Labour Court, Calcutta on deputation
10)	Shri Baishnab Sarkar	Senior Municipal Magistrate, Kolkata
11)	Shri Tito Rob	Dy. Registrar, Judicial, West Bengal Taxation Tribunal, Calcutta – on deputation
12)	Shri Sridhar Chandra Su	ACJM, Kandi, Murshidabad
13)	Shri Dinanath Prasad	CJM, Coochbehar
14)	Smt. Srimayi Kundu	ACJM, Arambagh, Hooghly
15)	Shri Sambhu Sarkar	CJ(SD), Lalbagh, Murshidabad
16)	Shri Debapriya Basu	Administrative Officer, WBJA, Calcutta
17)	Salim Ahmed Ansari	CJM, Burdwan
18)	Shri Umesh Singh	CJ(SD), Raiganj, Uttar Dinajpur
19)	Shri Sabyasachi Chatteraj	CJM, Raiganj, Uttar Dinajpur
20)	Smt. Mukulika Sinha	Secretary, DLSA, Cooch Behar
21)	Shri Binay Kr. Prasad	CJ(SD), 1 ST Court, Chinsurah, Hooghly
22)	Shri Sudip Bhattacharya	CJM, Purba Medinipur

23)	Shri Viswaroop Sett	CMM, Kolkata
24)	Shri Srikumar Goswami	CJ(SD), Cooch Behar
25)	Smt. Madhumita Roy-II	CJM, Barasat
26)	Smt. Sharanya Sen	ACJM, Dinhata, Cooch Behar
27)	Shri Pinaki Mitra	Dy. AGOT, Govt. of W.B., Calcutta
28)	Shri Sanjay Chowdhury	CJM, Balurghat, Dakshin Dinajpur
29)	Shri Biplab Roy	CJM, Darjeeling
30)	Shri Dev Kumar Sukul	ACJM, Barrackpore, N. 24-Pgs.
31)	Shri Sanjay Ranjan Paul	ACMM, Calcutta
32)	Shri Rajesh Chakraborty	ACJM, Kalimpong, Darjeeling
33)	Shri Arjun Mukherjee	ACJM, Chanchal, Malda
34)	Shri Arun Kumar Nandy	CJM, Howrah
35)	Shri Arun Rai	CJ(SD), Bolpur, Birbhum
36)	Shri Rajesh Tamang	CJ(SD), Bongaon, N. 24-Pgs.
37)	Shri Ambarish Ghosh	CJ(SD), Jalpaiguri
38)	Shri Sanjib Daruka	CJM, Alipore, South 24-Parganas
39)	Shri Rana Dam	ACJM, Serampore, Hooghly
40)	Shri Apurba Kr. Ghosh	ACJM, Bidhan Nagar, North 24 Parganas
41)	Shri Tapas Kumar Roy	ACJM, Jangipur, Murshidabad
42)	Shri Binoy Kumar Pathak	ACJM, Kalyani, Nadia
43)	Shri Haradhan Mukhopadhyay	ACJM, Alipore, South 24-Parganas
44)	Shri Abhiram Barman	ACJM, Contai, Purba Medinipur
45)	Shri Anjan Kumar Sengupta	Deputy Registrar-cum-Secretary, SLSA, Calcutta on Deputation
46)	Shri Krishna Murari Prasad Gupta	ACJM, Jhargram, Paschim Medinipur
47)	Shri Anjan Kumar Sarkar	CJM, Port Blair, A & N Islands
48)	Shri Ratan Kumar Gupta	CJ(SD), Addl. Court, Hooghly
49)	Shri Sanjoy Kumar Sharma	CJ(SD), 2 nd Court, Krishnanagar, Nadia
50)	Shri Santanu Dutta	CJM, Jalpaiguri
51)	Shri Indihar Tripathi	Secretary, DLSA, Howrah
52)	Shri Hemanta Sinha	CJ(SD), Kalna, Burdwan
53)	Shri Sumit Adhikari	Secretary, DLSA, Purba Medinipur
54)	Shri Gopal Kishore Sinha	ACJM, Basirhat, North 24-Pgs.
55)	Shri Bishnu Baran Mondal	Judge, 6 th Court, PSCC, Calcutta
56)	Shri Rajesh Guha Ray	ACJM, Rampurhat, Birbhum
57)	Shri Debabrata Kundu	Joint Registrar, High Court, Original Side, Calcutta on Deputation
58)	Shri Asis Kumar Mukherjee	Secretary, DLSA, Murshidabad
59)	Shri Ananda Kumar Tewari	CJ(SD), 7 th Court, Alipore, S. 24-Pgs.

60)	Shri Tikendra Narayan Pradhan	ACJM, Jhargram, Paschim Medinipur
61)	Shri Biswajyoti Chatterjee	ACJM, Haldia, Purba Medinipur
62)	Shri Duri Venkat Srinivas	ACJM, Baruipore, S. 24-Pgs.
63)	Shri Sadhan Mondal	ACJM, Buniadpur, Dakshin Dinajpur
64)	Smt. Madhumita Roy-III	ACJM, Kalna, Burdwan
65)	Shri Prasanta Mukhopadhyay	Secretary, DLSA, South 24-Parganas
66)	Shri Sisir Kumar Meyur	Registrar, City Civil Court, Calcutta
67)	Shri Hiranmoy Sanyal	Civil Judge (Sr.Divn.), 2 nd Court, Hooghly
68)	Smt. Rina Sawoo	CJ(SD), Uluberia, Howrah
69)	Shri Somnath Bhattacharya	CJ(SD), 2 nd Court, Paschim Medinipur
70)	Shri Sujit Kumar Jha	Secretary, DLSA, Paschim Medinipur
71)	Smt. Papiya Das	ACJM, Ranaghat, Nadia
72)	Shri Suresh Singh	Civil Judge (Sr.Divn.), 1st Court, Bankura
73)	Shri Pijush Ghosh	CJ(SD), 4 th Court, Alipore, S. 24-Pgs.
74)	Shri Saugata Chakraborty	Registrar, District Judge's Court, South 24-Parganas at Alipore
75)	Smt. Arundhati Bhattacharya nee Chakraorty	Secretary, DLSA, Bankura
76)	Shri Manoj Kumar Prasad	CJ(SD), Dinhata, Cooch Behar
77)	Kazi Abul Hasem	CJ(SD), Tehatta, Nadia
78)	Shri Bibekananda Sur	Civil Judge (Sr.Divn.), 1 st Court, Berhampore, Murshidabad
79)	Shri Kamal Sarkar	CJ(SD), Ghatal, Paschim Medinipur
80)	Shri Sudipta Bhattacharjee	Secretary, DLSA, Burdwan
81)	Shri Tapas Kumar Mitra	ACJM, Kakdwip, South 24-Pgs.
82)	Shri Priyajit Chatterjee	CJM, Mayabunder, A & N islands
83)	Shri Madan Mohan Mishra	CJ(SD), Tamluk, Purba Medinipur
84)	Shri Guru Das Biswas	Civil Judge (Sr. Divn.), 3 rd Court, Paschim Medinipur

All the above eligible Judicial Officers are directed to send 3 sets of their contested judgements, each containing 10 judgements (5 Civil and 5 Criminal), preferably of the current year (if not available, the judgements delivered during previous postings may be sent) through the District Judge concerned, addressing the office of the undersigned so as to reach this Hon'ble Court by **10.12.2014 positively**.

By Order,

Sd/

**Registrar (Judicial Service)
High Court, Appellate Side**